

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. C.P. (IB)/834(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2024**

**NAME OF THE PARTIES: - Shri Mahalaxmi Co-Operative Bank Ltd.
Through Resolution Professional
Mr. Ishwar Lal Kalantri
V/s
Farook Saeed Hudli**

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Rajat Lohia appeared for the Petitioner/Applicant. None appeared for the Respondent/Personal Guarantor. List this matter before the regular bench on **29.02.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)